

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP No.75/241/AMR/2020		241	Palle Raghunatha Reddy Vs Global Horticulture Pvt Ltd & 38 others
	Companies Act/1/2022	32 of NCLT Rules	M/s Value Spaces Logistics Pvt. Ltd. Vs Mr. Palle Raghunatha Reddy & Others

ORDER

Mr.M.Paramswara Reddy, Counsel for the Petitioner present. Mr. Sachin Sharma, Counsel for the Respondent present. At request, for hearing, list the matter on 14.04.2023.

List the IA along with CP on 14.04.2023.

**Sd/-
JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN